

(ख) यदि हां, तो उस केन्द्र के कब तक स्थापित हो जाने की आशा है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The case is under consideration.

(b) Does not arise.

#### CENTENARY EXHIBITION TRAIN IN ORISSA

**624. Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) whether the Centenary Exhibition Train went round Orissa in the months of July and August, 1954;

(b) if so, the names of the places where the train halted;

(c) the number of persons who visited this train at all these places; and

(d) the income and expenditure involved in the trip to Orissa?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The Centenary Exhibition Train visited stations in Orissa in the months of June and July, 1954.

(b) Puri, Cuttack and Sambalpur.

(c) 58,528.

(d) *Income:* Rs. 12,996/8/-.

*Expenditure:* Separate figures regarding expenditure in connection with the visit of the Train to Orissa Stations alone are not available.

#### SUGARCANE

**625. Shri Ram Dass:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of sugar-cane consumed in the sugar mills in the States of Punjab, PEPSU and Himachal Pradesh during 1952-53 and 1953-54; and

(b) the number of sugar mills in the above States which prepare sugar from gur?

**The Minister of Food and Agriculture (Shri Kidwai):** (a)—

	1952-53	1953-54
	(Lakh maunds)	Lakh maunds)
Punjab . . .	31.27	30.90 <sup>A</sup>
PEPSU . . .	49.76	34.91
Himachal Pradesh	Nil	Nil

(b) No sugar mill in the above States produced sugar from gur either in 1952-53 or 1953-54.

#### PALGHAT POST OFFICE

**626. Shri I. Eacharan:** Will the Minister of Communications be pleased to state:

(a) the number of cases of loss of cash and disappearance of insured parcels that occurred in the Head Post Office at Palghat during the last four years;

(b) the steps that have been taken to trace the guilty persons and the results achieved; and

(c) the measures that have been taken to prevent the recurrence of such cases?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) 1950-51 Nil.

1951-52 There were two cases of loss of cash and one of loss of insured letters (not parcels). In the latter case 3 insured letters to the aggregate value of Rs. 2,100 were lost.

1952-53 Nil.

1953-54 Nil.

(b) All the cases were reported to the Police, who could not trace the culprits.

(c) Monetary responsibility was enforced on the officials for the negligence shown by them and this had the desired deterrent effect.